

Sl. No	Station/Unit	Capacity (MW)	Sector	Date of Synchronization/Commissioning	COD*	Actual Generation (MU) 2008-09 (Apr. '08-Nov. '08)	PLF (%) (Nov. '08)
2007-08							
1.	Durgapur Projects Ltd.Extn.	300	State	24.11.07	03.04.08	839.43	37.2
2.	Yamuna Nagar-2	300	State	29.03.08	24.06.08	1228.35	39.9
3.	Bakreshwar-4	210	State	23.12.07	31.10.08	386.75	22.4
2008-09							
Nil							

*COD = Commercial Operation Date

The tariff for the projects which are yet to achieve commercial operation would be decided by the appropriate Electricity Regulatory Commission when the units are declared to be under commercial operation. The compilation of average generation cost in respect of units which have achieved commercial operation during 2007-08 is still to be completed by the Central Electricity Authority.

T and D losses

2281. SHRI N.K. SINGH: Will the Minister of POWER be pleased to state:

(a) the details of transmission and distribution losses in the power sector during the last three years, giving details in terms of quantum as well as percentage of the total generation;

(b) the State or town which has recorded heaviest T and D losses; and

(c) the steps Government has taken or is taking to reduce T and D losses, for improving the viability of power companies?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): (a) and (b) Prior to year 2001-02, utilities used to monitor Transmission and Distribution (T and D) losses. Concept of Aggregate Technical and Commercial (AT and C) loss was introduced in 2001-02. AT and C loss captures not only technical losses, but also captures theft, pilferages and commercial losses due to poor metering and billing and non-realisation of dues. The draft report on Performance of State Power Utilities for the years 2004-05 to 2006-07 prepared by the Power Finance Corporation indicates that the AT and C Loss of the State Power Utilities at the national level for 2004-05, 2005-06 and 2006-07 was 34.82%, 35.18% and 33.07% respectively of the total energy available for sale. State-wise details are at Statement. (See below)

(c) The Government had launched the Accelerated Power Development and Reforms Programme (APDRP) in the year 2002-03 with the objective of encouraging reforms, reducing AT and

C loss, improving quality of supply of power and improving consumer satisfaction. The target was to reduce AT and C losses to 15% in five years to begin with in urban and high density consumption areas. AT and C loss has come down in towns where APDRP has been implemented. Further, some of the utilities which adopted various interventions as envisaged under the programme have shown significant reduction in AT and C loss.

The Central Government has built a national consensus to focus on a time bound programme for reduction of AT and C losses. In the Chief Ministers' Conference held under the chairmanship of the Prime Minister on 28th May 2007, a unanimous resolution was adopted which *inter alia* included the commitment of the States, with appropriate assistance from the Centre, to establish the necessary baseline data and information technology applications for energy accounting and auditing, and for ensuring a resolute elimination of electricity theft.

The Government have approved the continuation of APDRP during the Eleventh Five Year Plan with revised terms and conditions as a Central Sector Scheme. The focus of the programme is on actual, demonstrable performance in terms of loss reduction. In the project area, the State Power Utilities are expected to achieve Aggregate Technical and Commercial (AT and C) loss reduction target of 15%. The Utilities are also to achieve the following target of AT and C loss reduction at utility level:

- Utilities having AT and C loss above 30% : Reduction by 3% per year
- Utilities having AT and C loss below 30% : Reduction by 1.5% per year

Projects under the scheme are to be taken up in Two Parts. Part-A is to include the projects for establishment of baseline data and IT applications for energy accounting/auditing and IT based consumer service centers. Part-B includes regular distribution strengthening projects. Scheme also contains provision of incentive for utility staff in towns where AT and C loss levels are brought below the base line levels.

Statement

*Aggregate Technical and Commercial (AT and C) % Loss of the State
Electricity Boards, Power Departments and Distribution Companies*

Region	State	2004-05	2005-06	2006-07
1	2	3	4	5
Eastern	Bihar	82.50	78.17	42.63
	Jharkhand	62.83	51.66	52.51
	Orissa			
	Central Electric Supply Company Ltd.	55.81	42.55	46.97
	Northern Electric Supply Company Ltd.	39.52	41.31	32.53
	Southern Electric Supply Company Ltd.	35.65	45.12	42.15
	Western Electric Supply Company Ltd.	35.89	33.97	36.93

1	2	3	4	5
	Sikkim	38.33	44.87	40.65
	West Bengal	23.91	26.60	30.90
	Total	43.16	41.80	38.21
North Eastern	Arunachal Pradesh	25.43	37.19	52.07
	Assam	39.31		
	Central Assam Electricity Distribution Company Ltd.		37.34	42.62
	Lower Assam Electricity Distribution Company Ltd.		27.86	31.76
	Upper Assam Electricity Distribution Company Ltd.		39.43	38.62
	Manipur	88.56	77.83	94.40
	Meghalaya	38.12	33.33	37.33
	Mizoram	24.61	17.12	45.21
	Nagaland	43.13	44.77	52.12
	Tripura	20.96	24.91	23.45
	Total	39.01	35.92	41.33
Northern	Delhi			
	BSES Rajdhani Power Ltd	41.98	41.25	32.93
	BSES Yamuna Power Ltd	51.70	48.58	43.24
	North Delhi Power Ltd	35.89	28.01	28.32
Northern	Haryana			
	Dakshin Haryana Bidyut Vitran Nigam Ltd.	43.96	40.78	34.48
	Uttar Haryana Haryana Bidyut Vitran Nigam Ltd.	43.37	41.90	28.96
	Himachal Pradesh	21.71	15.15	13.18
	Jammu and Kashmir	68.33	66.69	67.56
	Punjab	24.00	25.84	24.87
	Rajasthan			
	Ajmer Vidyut Vitran Nigam Ltd.	49.76	47.55	42.61

1	2	3	4	5
	Jodhpur Vidyut Vitran Nigam Ltd.	47.57	47.03	37.21
	Jaipur Vidyut Vitran Nigam Ltd.	43.22	42.26	38.06
	Uttar Pradesh			
	Uttar Pradesh Power Corporation Ltd.			
	Dakshin Vidyut Vitran Nigam	58.02	55.59	50.21
	Madhya Vidyut Vitran Nigam	38.72	47.20	45.12
	Paschim Vidyut Vitran Nigam	32.40	42.43	31.51
	Poorvi Vidyut Vitran Nigam	58.07	46.08	63.55
	Kanpur Electricity Supply Company Ltd.	60.89	47.06	49.11
	Uttaranchal	45.62	38.20	42.86
	Total	41.54	40.44	37.18
Southern	Andhra Pradesh			
	AP Central Power Distribution Co. Ltd.	23.96	18.82	18.24
	AP Eastern Power Distribution Co. Ltd.	14.27	12.67	12.46
	AP Northern Power Distribution Co. Ltd.	21.91	19.20	26.61
	AP Southern Power Distribution Co. Ltd.	20.55	16.51	17.20
	Karnataka			
	Bangalore Electricity Supply Co.	29.99	35.75	26.88
	Gulbarga Electricity Supply Co.	42.99	52.74	46.98
	Hubli Electricity Supply Co.	41.78	40.38	37.40
	Mangalore Electricity Supply Co.	27.03	20.83	12.09
	Chamundeshwari Electricity Supply Co.		46.03	40.58
	Kerala	32.12	25.95	25.02
	Pondicherry	16.46	16.05	16.55
	Tamil Nadu	19.41	20.53	20.10
	Total	24.18	23.93	22.69
Western	Chhattisgarh	32.30	38.19	36.12
	Goa	18.34	15.17	19.39
	Gujarat	35.15		
	Dakshin Gujarat VCL		22.40	20.59

1	2	3	4	5
	Madhya Gujarat VCL		24.61	20.08
	Paschim Gujarat VCL		43.05	38.27
	Uttar Gujarat VCL		27.57	20.15
	Madhya Pradesh	54.27	50.35	
	MP Madhya KWCL		43.20	56.64
	MP Paschim KWCL		46.91	39.24
	MP Poorvi KWCL		47.90	52.14
	Maharashtra	27.98	50.22	
	Maharashtra State Electricity Distribution Co. Ltd.		36.74	39.35
	Total	35.19	38.29	37.37
	Grand Total	34.82	35.18	33.07

Joint venture with BHEL for taking up EPC contracts

2282. SHRI TARINI KANTA ROY: Will the Minister of POWER be pleased to state:

(a) whether an MoU was signed on the 7th September, 2007 with BHEL, for formation of a joint venture for taking up EPC contracts for power plants;

(b) if so, the number and the details of bids made by the joint venture for construction of power plants, so far;

(c) whether the scope of the joint venture has been extended to manufacture power plant equipments by handing over majority stake and management control to a private strategic partner;

(d) if so, the reasons therefor; and

(e) if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): (a) and (b) Yes, Sir. Memorandum of Understanding (MoU) between NTPC Ltd. and Bharat Heavy Electricals Limited (BHEL) was signed on 7th September, 2007 for promoting a 50:50 Joint Venture Company (JC) for taking up EPC contracts in the power sector on mutually beneficial terms to be finalized subsequently.

(c) to (e) The scope of joint venture was extended by signing a supplementary agreement between NTPC and BHEL on 11th January, 2008 to take up manufacturing and supply of equipments for power plants and other infrastructure projects in India and abroad. There is no proposal, at present, to hand over any stake or management control to a private partner.